

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No.234 of 2021**

-----

Ram Pramod Singh ..... Petitioner  
Versus  
1. The State of Jharkhand  
2. Bimla Hadin @ Bimla Hardin ..... Opposite Parties

**CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner : Mr. Ranjan Kumar, Advocate  
For the State : Mr. Anil Kumar Singh, A.P.P.

-----

**05/05.04.2021** Heard Mr. Ranjan Kumar, learned counsel for the petitioner and Mr. Mr. Anil Kumar Singh, learned counsel for the State.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear after two weeks under the heading "For Admission".

**(Sanjay Kumar Dwivedi, J.)**

Anit